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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.146/BB/ 2017	-	Admission	252(3)	Panorama Facilities India Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
4	PRAMIL DEU	PETITIONER	
4.	ARUN CHANDRAN.K	)	

Counsel for petitioner is present. The matter is listed today for admission. Registry has called for additional information from the company.

List it for compliance on 24.10.2017.

  
MEMBER (J)

  
MEMBER (T)